

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Fourteenth Lok Sabha)

FIFTH REPORT

(Presented on 20.12.2005)

The Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Fifth Report.

2. The Committee held a sitting on the 20th December, 2005.

3. The Committee considered applications for leave of absence from seven members. The details of these applications and recommendations of the Committee are given in the Appendix.

New Delhi;
December 20, 2005
Agrahayana 29, 1927 (Saka)

RAJESH VERMA,
Chairman,
Committee on Absence of Members
from the sittings of the House.

APPENDIX

(vide para 3 of the Report)

Sl. No.	Name of Member who had applied for leave of absence	Period for which leave applied	Reasons for leave	Period for which leave of absence recommended by the Committee	Remarks
1.	Shri Chandra Shekhar	25.07.2005 to 30.08.2005 = 37 days	Self Illness	25.07.2005 to 30.08.2005 = 37 days	
2.	Late Shri Prakashbapu V. Patil	25.07.2005 to 30.08.2005 = 37 days	Self Illness	\$ 25.07.2005 to 30.08.2005 = 37 days	
3.	Shri Rajesh Ranjan alias Pappu Yadav	22.03.2005 to 24.03.2005 = 3 days 19.04.2005 to 13.05.2005 = 25 days and 25.07.2005 to 23.08.2005 = 30 days Total = 58 days	Under Judicial Custody	22.03.2005 to 24.03.2005 = 3 days 19.04.2005 to 13.05.2005 = 25 days and 25.07.2005 to 23.08.2005 = 30 days Total = 58 days	
4.	Shri Harihar Swain	23.11.2005 to 23.12.2005 = 31 days	Self Illness	23.11.005 to 23.12.2005 = 31 days	
5.	Shri Suraj Singh	23.11.2005 to 23.12.2005 = 31 days	Under Judicial Custody	23.11.2005 to 23.12.2005 = 31 days	
6.	Shri Manjunath Kunnur	29.11.2005 to 23.12.2005 = 25 days	Son's Marriage and Self Illness	29.11.2005 to 23.12.2005 = 25 days	
7.	Shri Govinda Aroon Ahuja	25.07.2005 to 30.08.2005 = 37 days and 23.11.2005 to 14.12.2005 = 22 days Total = 59 days	Accident in the Family	25.07.2005 to 30.08.2005 = 37 days and 23.11.2005 to 14.12.2005 = 22 days Total = 59 days	

\$ Leave period of 37 days may be condoned as the member had expired on 21.10.2005.